

[Print](#)**Defective Case Register from 2026-01-22 to 2026-01-22**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/2324/2026	BHUBAN MOHAN BHUYAN	2026-01-22	1. Prayer of the CRLMC not correctly furnished. 2.Age of the petitioner in cause title not tally with Declaration.
2	D-CONTC/2294/2026	ADV.	2026-01-22	Code Not correct 1. Reference Certificate not furnished.2. Age of the deponent in affidavit not furnished.
3	D-WP(C)/2759/2026	RANJIT SAMAL	2026-01-22	1.Page Nos.25 26 28 30 Are Not Legible
4	D-CRLMC/956/2026	ANSHUMAN RAY	2026-01-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
5	D-WP(C)/2518/2026	MANOJ KUMAR MOHANTY (2)	2026-01-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
6	D-ABLAPL/2242/2026	AMLAN MOHANTY	2026-01-22	i) Page no. 17 and 18 not properly scanned.
7	D-WP(C)/2320/2026	NIRANJAN PANDA	2026-01-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
8	D-CRLMP/2283/2026	SANJAY KUMAR MOHANTY 2	2026-01-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
9	D-WP(C)/2300/2026	CHANDRAKANTA NAYAK	2026-01-22	Page 132 not neat.Serial no-4 not correctly mentioned affidavit of the I.A. 2..Receipt Showing Serv.copy To cg not Filed.
10	D-WP(C)/2468/2026	BIVUDATTA CHALAN	2026-01-22	Page no. 41 and 42 filed twice.
11	D-MACA/2865/2026	GOKULANANDA SAHU	2026-01-22	further SR after proper arrange the format
12	D-CRLMC/2425/2026	JYOTIRMAYA SAHOO	2026-01-22	20-VERNACULAR CERTIFICATE NOT FURNISHED.
13	D-WP(C)/2738/2026	RANJIT SAMAL	2026-01-22	1.Name Of The Petitioner Not Tally On The Top Of The Affidavit With Affidavit. 2. Page No.26 Is Not Legible.
14	D-ABLAPL/2164/2026	JYOTIRMAYA SAHOO	2026-01-22	1. H.C B.A M.W S Rs 50/- to be paid in V.Nama
15	D-MACA/2893/2026	ADAM ALI KHAN	2026-01-22	Period of Delay 26 days 2.statutory deposit not made
16	D-WP(C)/2310/2026	SATYABRATA SENAPATI	2026-01-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 affidavit of the I.A not correctly mentioned .
17	D-CRLMA/2040/2026	MANAS KUMAR CHAND	2026-01-22	1. Date of order and Anx-1 wrongly mention in prayer. 2..Subject Code incorrectly Mentioned
18	D-WP(C)/55065/2025	SATYAJIT SAMAL	2026-01-22	1.Serial nos. of the opp.parties not correctly furnished in cause title.

19	D-BLAPL/2287/2026	MANASI MOHAPATRA	2026-01-22	14-NOT PROPERLY INDEXED. 1.Not properly paginated.
20	D-ABLAPL/2143/2026	SURESH KUMAR JENA	2026-01-22	i) Age of the deponent in affidavit not tally with declaration of the affidavit.ii) Page no. 14 not legible.
21	D-BLAPL/2352/2026	JUGALA KISHORE PANDA	2026-01-22	Annexure-1 and 3 not legible.
22	D-WP(C)/2572/2026	PRABHAT KUMAR DASH	2026-01-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.
23	D-RSA/2882/2026	ASIT KUMAR OTTA	2026-01-22	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Authentication fee due on the Appellate Court Judgement Rs. 1.10/- to be filed. 2. Date of judgement and name of trial court not furnished in being aggrieved.3. page no.22 partially neat.Pl. put up for further S.R after furnishing the valuation of the Appeal and Court fees payable.
24	D-WP(C)/2533/2026	SAROJA KANTA SAMAL	2026-01-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.13 not filed.2.Date of representation under Annexure-6 does not tally with Index and para-10 of the petition.
25	D-BLAPL/2401/2026	AKASH BHUYAN	2026-01-22	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
26	D-WP(C)/2176/2026	PADMAJA PATTNAIK	2026-01-22	1.OJC case No.3568/1995 mentioned in the synopsis, date chart and para-4 body of the petition appears to be wrong.2.D.C.fee of Rs.12 to be paid in cause title.
27	D-BLAPL/2241/2026	AMLAN SHAKTI PAUL	2026-01-22	14-NOT PROPERLY INDEXED. Annexure-1 not properly paginated.
28	D-CRLMP/2166/2026	SIDDHANT SARANGI	2026-01-22	IN AFFIDAVIT SRI V. BISHNU PRASAD RAJU (DEPONENT) HAS NOT CLEARLY STATED THE RELATIONSHIP WITH THE PETITIONER ALSO IN LEGAL HEIR CERTIFICATE (PAGE NO.20). PUT UP FOR SR AFTER REMOVAL OF DEFECT
29	D-WP(C)/2858/2026	SANJAY KUMAR PATRA	2026-01-22	1. Subject code not furnished in Assessment slip.
30	D-CMAPL/1577/2026	ADV.	2026-01-22	AU fee Rs 2.25/- to be paid. 2. Code Incorrect. i) Synopsis,date chart and c. copy of order are not page mark in Index. ii) Reference

				certificate not furnished. iii) Date of order wrongly mention in Index, synopsis, date chart,cause title, affidavit .
31	D-WP(C)/2210/2026	SANJAY KUMAR PATRA	2026-01-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
32	D-BLAPL/2272/2026	SUDHANSU SEKHAR DASH	2026-01-22	G.R. case No. mentioned in petition does not tally with the Rejection order
33	D-BLAPL/2263/2026	OM PRAKASH SARAN	2026-01-22	Paragraphs incorrectly mentioned in petition as well as declaration of the affidavit.
34	D-CRLMC/40406/2025	SUSMITA PATTNAIK	2026-01-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1. Annexure-3 not marked on the file. 2. Date of Cognizance order under Annexure-3 does not tally with cause title. 3. Signature of the petitioner in V.Nama does not tally with cause title.
35	D-ABLAPL/2191/2026	BIKRAM CHANDRA GHADEI	2026-01-22	1. Page No.7 is not legible properly
36	D-CRLREV/2264/2026	BIJAYA KUMAR RAGADA	2026-01-22	1. Authentication fee due on the (a) Copy of Trial Court Judgement c. copy Annex-1 not filed 2.C. copy of Annex-1 not filed.
37	D-CONTC/2242/2026	SATRUGHNA DASH (A)	2026-01-22	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
38	D-ABLAPL/2347/2026	NARESH CHANDRA JENA	2026-01-22	1. code no. not furnished in assessment slip
39	D-CONTC/1865/2026	ADV.	2026-01-22	Advocate for the petitioner not identified with signature in declaration
40	D-WP(C)/2524/2026	JYOTIRMAY GUPTA	2026-01-22	.Subject Code incorrectly Mentioned
41	D-CONTC/2472/2026	SIDHARTH SANKAR MOHAPATRA	2026-01-22	PETITIONER IN W.P(C) NO.7495/2024 IN WAY CONNECTED TO THE CONTC. PETITION. PROOF MAY BE FILED
42	D-WP(C)/2760/2026	RANJIT SAMAL	2026-01-22	1. Page Nos.26 28 30 Are Not Legible
43	D-WP(C)/2168/2026	SAMAYA KUMAR RAY	2026-01-22	Page nos. 12 to 18 not neat and legible.
44	D-ABLAPL/2293/2026	SAMBEET PATTANAYAK	2026-01-22	1. Index not page marks
45	D-WP(C)/2338/2026	SURESH CHANDRA PRADHAN	2026-01-22	Rs.10.00 not paid in V.Nama
46	D-WP(C)/2172/2026	SUBASH CHANDRA PUSPALAKA	2026-01-22	.Receipt Showing Serv.copy To cg not Filed.
47	D-WP(C)/2443/2026	SURYAKANTA DWIBEDI	2026-01-22	.Subject Code Not Furnished .
48	D-CONTC/2304/2026	ADV.	2026-01-22	1. Case of the detail at the top of the cause title not furnished. 2.No. of Paragraph and Age of

				the deponent in affidavit does not tally with cause title.
49	D-CONTC/2352/2026	ADV	2026-01-22	IN AFFIDAVIT THE PETITIONER NOT AUTHORIZE BY OTHER PETITIONERS
50	D-WP(C)/2339/2026	PRAMOD KUMAR BOHIDAR	2026-01-22	ADDRESS NOT MENTION OF RESPONDENT NO.1.
51	D-ABLAPL/1525/2026	SEJAL NAYAK	2026-01-22) In Index sl. no. 3 not correct.ii) Name of the petitioner no.3 in cause title not tally with medical prescription under annexure-3.
52	D-WP(C)/3004/2026	SUBHADUTTA ROUTRAY	2026-01-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Rs.50/- not paid.
53	D-WA/2912/2026	SWAYAMJIT ROUT	2026-01-22	Period of Delay 15 days delay. 2.AU fee Rs 2.25/- to be paid. 3.Good ground certificate not furnished.
54	D-WP(C)/2754/2026	RANJIT SAMAL	2026-01-22	1.Page No.26 30 Are Not Legible.
55	D-BLAPL/2240/2026	SRITAM KUMAR NAYAK	2026-01-22	.Name Of The Filing Advocate Not In Capital Letters In The Petition
56	D-WP(C)/3170/2026	SRIKAR KUMAR RATH	2026-01-22	As per Index annex-4 not mentioned in the petition copy
57	D-RSA/1902/2026	DIPTI RANJAN BHOKTA	2026-01-22	1.Appellant No-9 being Dead.Her P.L.Rs be substituted.2.Put up for further S.R after disposal of the said I.A for Payment of D.C.Fee for limitation
58	D-WP(C)/2454/2026	BRAJA MOHAN SARANGI	2026-01-22	Vehicle No. OD06J5050 mentioned in the Date chart, synopsis and under Annex-2 to be corrected
59	D-ABLAPL/2146/2026	BRUNDABAN ROUT	2026-01-22	i) Page no. 17 not legible.
60	D-ABLAPL/2194/2026	GAGAN BIHARI SINGH	2026-01-22	1. Subject code is not furnished correctly
61	D-RSA/54790/2025	TAPOBANTA BARIK	2026-01-22	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
62	D-CRLMC/2290/2026	JAYDEEP PAL	2026-01-22	1. HBAWF fee Rs.50/- to be paid on V.nama. 2. Copy of the letter dated vide annex-4 not correctly furnished Sl. no.7 in Index and para no.7
63	D-WP(C)/2747/2026	RANJIT SAMAL	2026-01-22	1.Page Nos.25 26 28 Are Not Legible
64	D-WP(C)/2521/2026	BIBHUTI BHUSAN PANDA	2026-01-22	PARAGRAPHS NOT CORRECT IN DECLARATION OF AFFIDAVIT IN I.A.
65	D-MACA/2869/2026	GOKULANANDA SAHU	2026-01-22	further SR after proper arrange the format
66	D-WP(C)/2307/2026	TUSAR KUMAR MISHRA	2026-01-22	Page 9 not neat.
67	D-WA/2701/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-01-22	Op. no. 5 to 16 in wp(c) are not made party in appeal memo. put up for SR after removal of defect.
68	D-CONTC/2237/2026	ADV.	2026-01-22	Declaration of paragraphs not correct in affidavit and date of or. in annex.2 not tally with index.

69	D-ABLAPL/2092/2026	PRAFULLA KUMAR KHATEI	2026-01-22	1. As per Index, Annexure-1 not described in the petition.
70	D-BLAPL/2384/2026	KABIRAJ PRADHAN	2026-01-22	14-NOT PROPERLY INDEXED. Annexure-2 not properly paginated.
71	D-ABLAPL/2323/2026	ANITA RANI PANDA	2026-01-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
72	D-ABLAPL/2153/2026	JYOTIRMAYA SAHOO	2026-01-22	i) H. C. B.. .A.M. W. S. of Rs 50/-not paid.
73	D-WP(C)/2740/2026	RANJIT SAMAL	2026-01-22	Page No.26 Is Not Legible
74	D-CRLMP/2155/2026	PUJARANI MUDULI	2026-01-22	DEFICIENT COURT FEE RS.8.80 BE PAID ON LOWER COURT ORDERS
75	D-WP(C)/2728/2026	LAXMAN PRADHAN	2026-01-22	Date not tally certificate given by by Sarapanch vide annex-2 and petition copy.
76	D-ABLAPL/2338/2026	SUSANTA KUMAR BARAL	2026-01-22	20-VERNACULAR CERTIFICATE NOT FURNISHED. page nos. 25 and 35 are not legible and vernacular not properly furnished.
77	D-ABLAPL/2124/2026	RANJIT MOHANTY	2026-01-22	1. G.R case no mentioned in the cause title and Prayer of the application not tally with G.r case no mentioned in the F.I.R copy
78	D-FAO/50855/2025		2026-01-22	further SR after filling of c copy of order
79	D-ABLAPL/2328/2026	DURGAPRASAD SANGRAMJIT MALLICK	2026-01-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per index annexs not furnished in petition.2. Age of deponent in affidavit not tally with C.T..3. page no.14 not legible.
80	D-ABLAPL/2223/2026	SATYA RANJAN MULIA	2026-01-22	i) Sl. no. 7 repeated in petition.ii) paragraph no. not correct in affidavit.
81	D-CRP/2916/2026	AMBIKA PRASAD MISHRA	2026-01-22	Question of Maintainability as the Valuation is less than 5 Lakhs.
82	D-WP(C)/2087/2026	PRAFULLA KUMAR MOHAPATRA	2026-01-22	Annexures not correctly described in averments
83	D-WP(C)/2510/2026	SOUBHAGYA KUMAR DASH	2026-01-22	1. paragraphs not correct in declaration of affidavit.2. page no15 to 17 are not legible
84	D-CRLMP/2397/2026	SUJAY SHANKER SINGHDEO	2026-01-22	1. CT number not correctly furnished Sl. no.11 in Index and para no.10.
85	D-BLAPL/2363/2026	SAPAN KUMAR LENKA	2026-01-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED

86	D-MACA/2883/2026	GOKULANANDA SAHU	2026-01-22	further SR after proper arrange the format
87	D-CRLMC/2271/2026	AMITABH MISHRA	2026-01-22	1.Receipt Showing Serv.copy To CBI not Filed. 2. Certified copy of annex-1 not filed. 2. Page nos. 63 67 69 71 74 and 76 not legible
88	D-CONTC/2056/2026	ADV.	2026-01-22	1. Page no.18 not filed.
89	D-ABLAPL/2168/2026	DEEPAK KU SAHOO	2026-01-22	1. Page no 15 and 16 not legible
90	D-WP(C)/2537/2026	AMITAV TRIPATHY	2026-01-22	Annex-8 wrongly mentioned at page no.25 instead of Annex-6.
91	D-WP(C)/2378/2026	ANIL KUMAR DAS	2026-01-22	Not properly page marked.
92	D-WP(C)/2296/2026	GOPAL PRASAD JENA	2026-01-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Rs. 50/-not paid.
93	D-WP(C)/2761/2026	RANJIT SAMAL	2026-01-22	1.Page Nos.26 28 Are Not Legible
94	D-ABLAPL/2225/2026	MRUTYUNJAY MOHANTY	2026-01-22	i) Annexure 1 and 2 not neat and legible.
95	D-WP(C)/2745/2026	RANJIT SAMAL	2026-01-22	1.Page No.26 Is Not Legible
96	D-CRLMC/2292/2026	SRINIVAS MOHANTY	2026-01-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner in V.nama and affidavit does not tally with cause title.2. C.Copy of F.I.R. to be filed.
97	D-CRLMP/2105/2026	SANJIB KUMAR BHANJADEO	2026-01-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
98	D-CONTC/1894/2026	ADV.	2026-01-22	Reference certificate not filed.
99	D-CRLMP/2192/2026	BIJAY KUMAR MOHANTY	2026-01-22	PAGE 10 and 11 NOT LEGIBLE
100	D-BLAPL/2265/2026	PRADEEP KUMAR PRADHAN	2026-01-22	Paragraphs incorrectly mentioned in declaration of the affidavit.
101	D-CRLA/1976/2026	PRAKASH CHANDRA SETHI	2026-01-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Name of the appellant with signature in V. name not tally with cause title.
102	D-BLAPL/2244/2026	AMLAN SHAKTI PAUL	2026-01-22	Reference case not properly mentioned in cause title
103	D-BLAPL/2198/2026	SUSHANTA KUMAR JOSHI	2026-01-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.2. Date of rejection order under Annexure-3 does not tally with cause title.

104	D- CONTC/2565/2026	ADV.	2026-01- 22	1.Name of Father of the deponent in affidavit does not tally with cause title.2.As per order under Annexure-1,date of order and WP(C)No. does not tally with Synopsis.
105	D- RVWPET/2918/2026	BIPLABA P.B. BAHALI	2026-01- 22	Period of Delay 5 days delay. i) Op. no. 3 in RVWPET does not tally with wp(c). ii) Reference certificate not furnished.
106	D-WP(C)/2862/2026	BANSHIDHAR SATAPATHY	2026-01- 22	1. Page nos.14 and 16 not neat and legible.
107	D- ABLAPL/2177/2026	JYOTIRMAYA SAHOO	2026-01- 22	1. V.nama is not stamped properly.
108	D-RSA/54568/2025	GYANA RANJAN MAHAPATRA	2026-01- 22	1.Period of Delay 10 days.I.A for condonation of delay not Filed. No C.Fee filed at the time of filing of the Appeal.Appellant filed I.A No-1808/2025 U/S 151CPC for time to Pay C.Fee.Subsequently C.Fee Paid on 09.01.2026 before the disposal of the Said I.A.So Date of filing the C.Fee be treated as valid presentation of the Appeal as per S-4 of C.F.Act 1870.Hence the Delay.
109	D-CRLA/2188/2026	DEBA PRASAD DAS	2026-01- 22	Receipt showing copy On counsel for vigilance not filed 2.Status of appellant not furnished 3.Year of P.S.Case No.wrongly mentioned in entire appeal memo and I.As.
110	D- CRLMC/2201/2026	DIPTI RANJAN MOHAPATRA	2026-01- 22	1. Certified copy of annex-1 not filed.
111	D- CONTC/2600/2026	ADV.	2026-01- 22	Provision of Law not correctly furnished 1. Synopsis and Date chart of alphabetic paginated in Index.2. Reference Certificate not furnished.
112	D-CRLA/2349/2026	TANMAYA KUMAR MOHANTY	2026-01- 22	1.AU fee Rs 25.85 payable,Rs.5.00 paid,D.C.Fees Rs.20.85 to be paid on c.copy under Annexure-1 1-The name of counsel and Erl.No. not mentioned in capital letters on index, 2-The name of trial court and trial court case No. not furnished in being aggrieved para, 3-Heading GROUNDS not mentioned after being aggrieved para, 4-I.A.No.288/2026 not 1 / 2 addressed to the Hon Ble court, 5-Para No. wrongly furnished in declaration of I.A.No.289/2026
113	D-WP(C)/2750/2026	RANJIT SAMAL	2026-01- 22	1.Page No.26 28 30 Are Not Legible.
114	D-WP(C)/2741/2026	RANJIT SAMAL	2026-01- 22	1.Page No.26 Is Not Legible
115	D- BLAPL/2207/2026	SUBHASISH DAS	2026-01- 22	1. As per rejection order under Annexure-2, the name of the Lower court does not tally with the Petition..Subject Code Not Furnished .
116	D-WP(C)/2463/2026	M. BALAKRISHNA RAO	2026-01- 22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
117	D-WP(C)/2758/2026	RANJIT SAMAL	2026-01- 22	1.Page Nos.26 30 Are Not Legible
118	D-RSA/2889/2026	AMIT PRASAD BOSE	2026-01- 22	1.Court Fee Rs. 4184.25 payable but not paid Court fee payable not correctly furnished in the

				appeal memo . Pl. put up for S.R. thereafter.
119	D-WP(C)/2527/2026	BIBHUTI BHUSAN PANDA	2026-01-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of Father of the deponent in affidavit not correctly furnished in the petition and I.A. 2..Petition not correctly addressed to Honorable Court
120	D-ABLAPL/1488/2026	SHRADHASHREE ROUTRAY	2026-01-22	i) Last line of page -2 of the petition not legible.
121	D-EXP/1140/2026	JITENDRA KUMAR MISHRA (2)	2026-01-22	Put up for SR reg. calculation of limitation after disposal of I.A. no. 2/2026.
122	D-WP(C)/2270/2026	RAMESH KUMAR AGARWAL	2026-01-22	Page 20 not neat.
123	D-MATA/2969/2026	PRATIK NAYAK	2026-01-22	Period of Delay 2 days 2.date of judgement not correct at being aggrieved
124	D-MACA/2859/2026	GOKULANANDA SAHU	2026-01-22	further SR after proper arrange the format
125	D-CRLMC/2394/2026	ANIRUDHA DAS	2026-01-22	1. CT case number not correctly furnished in entire petition
126	D-CONTC/2064/2026	ADV.	2026-01-22	1. Name of the Opp. party not furnished in Index,synopsis, Affidavit and cause title.
127	D-CRLMC/2216/2026	ARUN KUMAR PATRA	2026-01-22	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Name of the Opp. party not furnished in V.nama.
128	D-CONTC/2243/2026	ADV.	2026-01-22	1. paragraphs not correct in declaration of affidavit.
129	D-BLAPL/2259/2026	BIBHUTI BHUSAN SWAIN	2026-01-22	.Subject Code incorrectly Mentioned
130	D-ABLAPL/2234/2026	RAMESH AGARWAL	2026-01-22	i) Paragraph no. not correct in declaration of the affidavit.
131	D-ABLAPL/2121/2026	RAJENDRA KUMAR DASH	2026-01-22	1. In Index, Page marking not done 2. In Affidavit, ABLAPL no wrongly furnished.
132	D-BLAPL/2331/2026	AKSHAYA KUMAR SUBUDHI	2026-01-22	Hologram of Rs.50/- not affixed in V.nama.
133	D-ABLAPL/2148/2026	SANJIT MISHRA	2026-01-22	i) Petitioner no. 3 not executed his signature in vakalatnama.
134	D-CRLMC/2222/2026	RAJIB LOCHAN PATTNAIK	2026-01-22	14-NOT PROPERLY INDEXED.
135	D-RSA/54363/2025	GOKULANANDA SAHU	2026-01-22	1.C.Fee Payable be corrected.2.The discrepancy in the name of A-5 as per Vakalat. be reconciled.
136	D-ABLAPL/2149/2026	SANTOSH KUMAR MAHANTY	2026-01-22	i) Page no.10 and 11 not properly scanning. ii) Year of G.R. case inAnnexure-1 not tally with cause title ,para -1 and prayer of the petition.
137	D-CRLMP/2090/2026		2026-01-22	PAGE NOS.40 AND 41 NOT AVAILABLE . PAGE NOS,32, 50 TO 54,126, 139,140 ,146,147,151,152,157 NOT NEAT AND LEGIBLE . PUT UP FOR SR AFTER REMOVAL OF DEFECT
138	D-ABLAPL/2217/2026	SUDARSAN BEHERA	2026-01-22	i)Year of P.S. case no. not correct in synopsis.ii) Name and address of the Informant be redacted

				from para-2 3 5 and 9 of the petition.iii) page no. 15 not properly legible.iv) Name of the petitioner no. 2 execute his name in vakalatnama not tally with cause title.
139	D-WP(C)/2743/2026	RANJIT SAMAL	2026-01-22	1.Page No.26 Is Not Legible
140	D-CRLMC/2229/2026	SATYA RANJAN MULIA	2026-01-22	1.As per impugned order under Annexure-3, The name of the Lower Court does not tally with Synopsis and petition.
141	D-WP(C)/2641/2026	RAGHUNATH DASMOHAPATRA	2026-01-22	23-NOMENCLATURE NOT CORRECTLY FURNISHED . This may be registered as PIL.
142	D-ABLAPL/2137/2026	DIBYA PRAKASH MISHRA	2026-01-22	1. The name of O.P. has not been mentioned in V.nama
143	D-BLAPL/2378/2026	AMITAV TRIPATHY	2026-01-22	Lower Court case No. AND P.S. No. incorrectly mentioned in prayer.
144	D-CRLA/1915/2026	HAREKRUSHNA MALIK	2026-01-22	1.Authentication fee due on the Rs. 2.25/- not filed on C.copy of annex.2 2.Name of the victim/ Appellant be redacted from the C.T. 3 . S.T. no. in P.W. 1 and 2 are not tally with P.W. nos. 3 to 5 . Pl. put up for further S.R after removal of above defects.
145	D-WP(C)/2093/2026	BHABANI SANKAR DAS	2026-01-22	14-NOT PROPERLY INDEXED. Index not page marked.Annexures not filed as per index
146	D-WP(C)/2632/2026	KOUSIK ANANDA GURU	2026-01-22	Annexure-2 not neat
147	D-BLAPL/735/2026	GAGAN BIHARI SINGH	2026-01-22	4-AFFIDAVIT/VERIFICATION NOT PROPER.
148	D-WP(C)/2756/2026	RANJIT SAMAL	2026-01-22	1.Page No.26 28 30 Are Not Legible
149	D-WP(C)/2751/2026	RANJIT SAMAL	2026-01-22	1.Page Nos.25 26 28 30 Are Not Legible
150	D-ABLAPL/2190/2026	JYOTIRMAYA SAHOO	2026-01-22	1.V.nama is not stamped properly.
151	D-WP(C)/3008/2026	SUBHADUTTA ROUTRAY	2026-01-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Rs. 50/- not paid
152	D-BLAPL/2202/2026	SUSANTA KUMAR TRIPATHY	2026-01-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with declaration.
153	D-CONTC/2348/2026	ADV	2026-01-22	1.Age and name of the deponent in affidavit does not tally with cause title.
154	D-BLAPL/2336/2026	ASIT KUMAR JENA	2026-01-22	Page No. 11 not legible.
155	D-WP(C)/3047/2026	PURNA CHANDRA MISHRA	2026-01-22	Rs.50.00 not paid in V>Nama.
156	D-CRLMC/2235/2026	BIBHUTI KESHARI BISWAL	2026-01-22	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. Paragraph no. not correctly furnished in declaration. 2.C.Copy of impugned order dated 29.11.2025 to be filed.
157	D-ABLAPL/2145/2026	RAMAKRISHNA BISOI	2026-01-22	i) Date of F.I.R. not correct in Book mark.ii) Date of summon not correct in Index and Book mark under annexure-4iii) Page nos.7 8 13 to 15 not legible.
158	D-WP(C)/2312/2026	RAMESH KUMAR AGARWAL	2026-01-22	Page 20 not neat.
159	D-WP(C)/2749/2026	RANJIT SAMAL	2026-01-22	1.Page No.26 28 Are Not Legible
160	D-WP(C)/2752/2026	RANJIT SAMAL	2026-01-22	1.Page Nos.25 26 28 Are Not Legible
161	D-CRLA/40157/2025	SUBASH CHANDRA PRADHAN	2026-01-22	Status of appellant not furnished 2.Code Wrongly indicated
162	D-WP(C)/48095/2025	TUKUNA KUMAR MISHRA	2026-01-22	This case may be registered as WPCRL
163	D-CONTC/2391/2026	ADV.	2026-01-22	PAGE -10 NOT NEAT AND LEGIBLE
164	D-ABLAPL/2243/2026	AMLAN SHAKTI PAUL	2026-01-22	i) P.S. case no. not correct in 2nd para of the synopsis , 3rd para of the date chart and para -5 of the petition.ii) Page nos. 16 and 17 not neat and legible.
165	D-WP(C)/2536/2026	AMITAV TRIPATHY	2026-01-22	Annex-8 wrongly mentioned at page no.25 instead of Annex-6.
166	D-WP(C)/2528/2026	SOUBHAGYA SUNDAR DAS	2026-01-22	Date of Communication under Annexure-4 does not tally with Index.
167	D-BLAPL/2337/2026	BHABANI SHANKAR DASPARIDA	2026-01-22	i) page no. 12 not legible.ii) page nos. 31 to33 not properly scanning.
168	D-WP(C)/2753/2026	RANJIT SAMAL	2026-01-22	1.Page Nos.25 28 Are Not Legible
169	D-WP(C)/2746/2026	RANJIT SAMAL	2026-01-22	1.Page No.26 Is Not Legible
170	D-WP(C)/2384/2026	PRADEEP KUMAR DAS	2026-01-22	This case may registered as C.M.P.
171	D-BLAPL/2247/2026	SADHAN MOHANTY	2026-01-22	1Page No-158 not legible.
172	D-CRLMC/2291/2026	SARBESWAR SAHOO	2026-01-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.No.of G.R.Case under Annexure-1 does not tally with cause title.2.As per impugned order under Annexure-2,S.T.Case No. not mentioned in the petition.3. Paragraph no. not correctly furnished in declaration.
173	D-ABLAPL/2135/2026	AVIJIT PATNAIK	2026-01-22	1. Index is not properly paginated. 2. Annexure 2 is not legible properly. 3. G.R.case mentioned in the Cause title does not tally with that of first para of the petition.
174	D-CRLMC/2446/2026	SAMBIT SAMAL	2026-01-22	C.copy not filed.

175	D-WP(C)/2935/2026	BIKASH KUMAR KUND	2026-01-22	Annex-2 not exhibited at page no.13.Annex-nos 1 and 2 not attested.
176	D-CONTC/2422/2026	ADV.	2026-01-22	CAUSE TITLE OF W.P(C) NO. 12956/2025 BE FILED THEN PUT UP FOR SR
177	D-CRLMP/1993/2026	BIJAYA KUMAR BEHERA 1	2026-01-22	1. Notary fee Rs.29/- to be paid on Affidavit.
178	D-WP(C)/2268/2026	RAKESH SAHU	2026-01-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of the Petitioner not tally with cause title and affidavit and also I.A .Honble Court Address not correctly mentioned in the I.A of the Petition copy. 2..Petition not correctly addressed to Honorable Court
179	D-ABLAPL/2095/2026	PARTHA SARATHI DAS	2026-01-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.7 9 10 and 11 not neat and legible.2. Name of the deponent in affidavit does not tally with declaration.
180	D-CONTC/2607/2026	ADV.	2026-01-22	Provision of Law not correctly furnished 1. Synopsis and Date chart not alphabetic paginated in Index.2. Reference Certificate not furnished
181	D-WP(C)/2744/2026	RANJIT SAMAL	2026-01-22	Page No.26 is N0t Legible
182	D-ABLAPL/2262/2026	SUKANTA KUMAR NAYAK	2026-01-22	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
183	D-BLAPL/2360/2026	KAUSTUVA MOHANTY	2026-01-22	i) Page no. 14 not neat.
184	D-WP(C)/2755/2026	RANJIT SAMAL	2026-01-22	1.Page No.26 28 30 Are Not Legible.
185	D-WP(C)/2757/2026	RANJIT SAMAL	2026-01-22	1.Page Nos.26 28 Are Not Legible.
186	D-ABLAPL/2226/2026	PRIYA RANJAN SINGH	2026-01-22	i) Annexure -2 not legible.
187	D-CONTC/2255/2026	AMIT PRASAD BOSE	2026-01-22	Name of op. no.3 not mentioned in C.T as per annex.1
188	D-CRLA/1979/2026	PRAKASH CHANDRA SETHI	2026-01-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.copy not served on E.D. 2.Name and signature of executants not tally with C.T.
189	D-RSA/48977/2025	RAJ KISHOR SWAIN	2026-01-22	1. Period of Delay 06 days. 2. Annexures No-1 and 2 be arranged properly by Office in its Book Mark.
190	D-WP(C)/2811/2026	SANGRAM SENAPATI	2026-01-22	Page no. 18 not neat.
191	D-WP(C)/2292/2026	ACHYUTANANDA PATTANAIK	2026-01-22	This may be Registered as C.M.P

192	D-CRLMC/2266/2026	BIDISHA SAHU	2026-01-22	<p>4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED</p> <p>1. Paragraph no. not correctly furnished in declaration.2. Page no.33 not neat and legible.3.CRLMC No. under Annexure-6 not correctly mentioned in Index and para-8 of the petition.4. Signature of the petitioner in V.Nama does not tally with cause title.5. As per impugned order under Annexure-5,S.T.case No.not furnished in the petition.</p>
193	D-ABLAPL/2261/2026	SUKANTA KUMAR NAYAK	2026-01-22	<p>31-As per standing order the details of victim/informant shall not be mentioned in the petition.</p> <p>1. Put up for S.r there after</p>
194	D-ABLAPL/2132/2026	DEEPAK PANDA	2026-01-22	<p>1. V.nama is not stamped properly. 2.P.S.case No. is not correctly written in Cause Title.</p>
195	D-WP(C)/2576/2026	RAGHUNATH DASMOHAPATRA	2026-01-22	<p>23-NOMENCLATURE NOT CORRECTLY FURNISHED .</p>
196	D-MATA/2911/2026	BIBHUTI BHUSAN ROUT	2026-01-22	<p>Period of Delay 82 days 2.vernacular certificate not furnished</p>
197	D-WP(C)/2340/2026	SURESH CHANDRA PRADHAN	2026-01-22	<p>Rs.10.00 not paid in V.Nama.</p>
198	D-ABLAPL/2016/2026	KAUSHIK DEY	2026-01-22	<p>1. Page no 96 not annexed properly. that is the page is upside down</p>
199	D-CONTC/1170/2026	ADV	2026-01-22	<p>Page no. 8 not legible.</p>

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 22-01-2026 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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